

DIVISION BENCH  
COURT - II

O-232

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/150(KB)2021  
COMP.APPL/113(KB)2021,  
COMP.APPL/2(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	SUBHENDU KUMAR PAUL VS INDIAN INSTITUTE OF PSYCHOMETRY
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4) APPLICATION UNDER ANY OTHER PROVISIONS RULE 11 OF NCLT

**Appearance (via video conferencing/physically)**

Mr. Uttiyo Mallick, Adv. ] For the Petitioner

Mr. Arup Nath Bhattacharyya, Adv. ] For Respondent

Mr. Varun Kothari, Adv. ]

Mr. Arya Bhattacharyya, Adv. ]

Ms. Shreyasee Basu, Adv. ]

Mr. Praveen Surange, Adv. ] For Respondent No.6

Mr. Shubham Shivansh, Adv. ] For Respondent No.7

**ORDER**

1. Learned Counsel for the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter on **09.04.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**